

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.2107
TO BE ANSWERED ON 23.09.2020

POLICY FOR PREVENTION OF DOMESTIC VIOLENCE AGAINST WOMEN

2107: SHRIMATI RITI PATHAK :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has prepared/ proposes to formulate any new policy to curb cases of domestic violence against women across the country;
- (b) if so, the details thereof;
- (c) the total number of cases of domestic violence against women reported in the country during the last three years, if so, the details therefor State/UT and year-wise; and
- (d) the action taken by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Government has enacted “The Protection of Women from Domestic Violence Act, 2005” to protect women from the cases of domestic violence.

(c) : National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication “Crime in India”. The reports published by NCRB are available till the year 2018. State-wise and year-wise total number of cases of domestic violence is available on the website of National Crime Records Bureau (NCRB) i.e. <https://ncrb.gov.in>.

(d) : ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women rest primarily with the respective State Governments. However, the Central Government gives high priority to ensuring safety and security of women and has undertaken various legislative and schematic interventions in this regard.

In addition to “The Protection of Women from Domestic Violence Act, 2005”, legislations such as ‘The Criminal Law (Amendment) Act, 2013’, ‘The Criminal Law (Amendment) Act, 2018’, and ‘The Dowry Prohibition Act, 1961’, etc. have also been enacted in this regard. The Government also implements schemes such as One Stop Centres (OSCs), Universalisation of Women Helplines (WHL), Mahila Police Volunteers (MPV), Emergency Response Support System (ERSS) which is a pan-India single number (112)/ mobile app based system for emergencies etc. put in place to help and support the women facing domestic violence as well as women in distress.
